

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 382 OF 2017

Dated: 22nd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Green Energy Association Appellant(s)
Vs.
Jharkhand State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Surabhi Pandey

Counsel for the Respondent(s) : -

ORDER

List the matter for hearing **07.03.2019**.

**(S. D. Dubey)
Technical Member
Pr/js**

**(Justice Manjula Chellur)
Chairperson**